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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CS(COMM) 605/2021 & I.A. 10800/2023

UNIVERSAL CITY STUDIOS LLC AND ORS Plaintiffs

Through: Ms. Sneha Jain, Ms. Suhasini
Raina, Mr. Sanihdya Rao, Ms. Anjali
Agrawal, Ms. Mehr Sidhu and Mr. Raghav
Goyal, Advs.

versus

DRAMACOOOL.NEWS AND ORS Defendants

Through: Mr. Ajay Dignpaul, CGSC with
Mr. Kamal Dignpaul, Ms. Swati Kwatra,
Advs. for R-35 and 36

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

ORDER

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02.06.2023

I.A. 10800/2023 (Order I Rule 10 of the CPC)

1. This is an application by the plaintiffs under Order I Rule 10 of the Code of Civil Procedure, 1908 (CPC), seeking impleadment of the websites

(i) moviesnation.vip, moviesnation.mx, moviesnationtv, moviesnation.pw and moviesnation.de (which are director/mirror/alphanumeric variations of original Defendant 21),

(ii) watchasian.id, dramacool9.se, dramacool.cy, dramacool.cr, dramacool.do and dramacool.ba (which are director/mirror/alphanumeric variations of original Defendant 1),

(iii) desiremovies.motorcycles, desiremovies.codes, desiremovies.gold and desiremovies.asia (which are



director/mirror/alphanumeric variations of original Defendant 9),

(iv) movies7.io (which is a director/mirror/alphanumeric variations of original Defendant 19) and

(v) olamovies.best and olamovies.quest (which are director/mirror/alphanumeric variations of original Defendant 23) respectively,

as additional defendants 69 to 86 in the suit.

2. The application is allowed.

3. moviesnation.vip, moviesnation.mx, moviesnationtv, moviesnation.pw, moviesnation.de, watchasian.id, dramacool9.se, dramacool.cy, dramacool.cr, dramacool.do, dramacool.ba, desiremovies.motorcycles, desiremovies.codes, desiremovies.gold, desiremovies.asia, movies7.io, olamovies.best and olamovies.quest shall stand impleaded as Defendants 69 to 86 in the present proceedings.

4. Let summons in the suit issue to Defendants 69 to 86 as well, for filing the written statement, as already directed. The interim order dated 26th November 2021 as well as order dated 11th November 2022 shall also extend to the newly impleaded Defendants 69 to 86.

5. The application stands allowed accordingly.

C. HARI SHANKAR, J.

JUNE 2, 2023

dsn